



Government of Jammu and Kashmir,
Housing & Urban Development Department,
Civil Secretariat Jammu/Srinagar

NOTIFICATION

Srinagar, the ~~27th~~^{27th} September, 2017.

SRO-~~406~~⁴⁰⁶ in exercise of the powers conferred by section 4 of the Jammu and Kashmir Development Act, 1970 (Act No. XIX of 1970) and in supersession of all previous notifications issued on the subject, the Government hereby direct that the Srinagar Development Authority constituted vide notification SRO 43 dated 02.02.1971 shall consist of the following members; namely:-

1	Hon'ble Minister for Housing and Urban Development Department	Chairman
2	Hon'ble Minister of State for Housing and Urban Development Department	Member
3	Administrative Secretary, Planning Development & Monitoring Department	Member
4	Administrative Secretary, Finance	Member
5	Administrative Secretary, Housing and Urban Development Department	Member
6	Divisional Commissioner, Kashmir	Member
7	Deputy Commissioner, Srinagar	Member
8	Vice Chairman Srinagar Dev. Authority	Member Secretary
9	Commissioner, Srinagar Municipal Corporation	Member
10	Chief Architect, J&K	Member
11	Chief Engineer, R&B, Kashmir	Member
12	Chief Town Planner, Kashmir	Member

The term of office of the aforesaid members shall be two years.

By order of the Government of Jammu & Kashmir.

**Sd/-
Commissioner/Secretary to Government,
Housing & Urban Dev. Department.**

No: HUD-26/2002/SDA-II

Dated: -~~27~~²⁷-09-2017

Copy to the:-

1. Principal Secretary to Government, Planning & Dev. Deptt.
2. Principal Secretary to Government, Finance Department.
3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
4. Divisional Commissioner, Kashmir.
5. Deputy Commissioner, Srinagar.
6. Vice Chairman, Srinagar Dev. Authority.
7. Commissioner, Srinagar Municipal Corporation.
8. Chief Architect, J&K.
9. Chief Engineer, R&B, Kashmir.
10. Chief Town Planner, Kashmir.
11. OSD to Hon'ble Deputy Chief Minister (Minister I/C Housing and Urban Development Department).
12. Spl. Assistant to Hon'ble Minister of State, H&UDD.
13. Private Secretary to the Commissioner/Secretary to Government Housing and Urban Development Department.
14. Stock file.

(Dr. Javid Rehman)

Under Secretary to Government,
Housing & Urban Dev. Department

Handwritten signature and date:
26/9/17